

Annexure – 6

Name of the corporate debtor: M/s Hanung Toys & Textile Pvt.Ltd.;

Date of commencement of CIRP: 28.03.2019, then stayed, revived on 9.9.22 ( order received on 26.9.22)

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
<b>NIL</b>														

DATE  
PLACE

28.02.2024  
DELHI

ASHOK KUMAR GUPTA  
RESOLUTION PROFESSIONAL OF HANUNG TOYS AND TEXTILES LTD.  
IBBI/IPA-003/IP-N00010/2016-2017/10072